

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

**NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 10th September, 2025.

No. LJ (A) 83/2021/287 – The Governor of Meghalaya is pleased to change the headquarter from East Garo Hills District, Williamnagar to Tura for the following Prosecutors:-

1. Shri. Pinpin A. Sangma, Additional Public Prosecutor.
2. Shri. Chicko D. Sangma, Public Prosecutor.

Sd/-

Commissioner & Secretary to the Government of Meghalaya,
Law (A) Department.

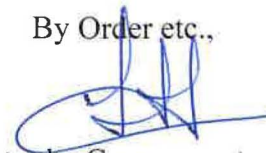
Memo No. LJ (A) 83/2021/287-A

Dated Shillong, the 10th September, 2025.

Copy to:

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, Shillong.
3. The Director General of Police, Meghalaya, Shillong
4. The District Magistrate, East Garo Hills District, Williamnagar.
5. The District & Sessions Judge, East Garo Hills District, Williamnagar.
6. The Superintendent of Police, East Garo Hills District, Williamnagar.
7. The Accountant General (A&E), Meghalaya, Shillong- 793001.
8. Shri. Pinpin A. Sangma, Additional Public Prosecutor.
9. Shri. Chicko D. Sangma, Public Prosecutor.
10. The Treasury Officer, East Garo Hills District, Williamnagar.
11. Law (B) Department.
12. DEO, Law Department.

By Order etc.,



Deputy Secretary to the Government of Meghalaya,
Law (A) Department.